

Whether there is oil present in commercial quantities will be known only after several other wells are also drilled. It will not be possible to say that now. We are not taking it casually.

श्री बिभूति मिश्र : पूर्णिया के साथ साथ रक्सौल में तेल खुदाई का काम शुरू हुआ है। मैं जानना चाहता हूँ कि रक्सौल में तेल मिलने के कौन कौन से कारण मिले हैं कि वहाँ सरकार ने खुदाई का काम शुरू किया है ?

Shri Alagesan: I should like to have separate notice.

Mr. Speaker: Shri P. C. Borooah.

Shri Bibhuti Mishra: I asked whether simultaneously in Purnea as well as in Raxaul oil prospecting is being undertaken. He has not replied to my question.

Mr. Speaker: Order, order. Shri Borooah. उन्होंने कहा तो है कि ग्राम उनको इसके लिए सैप्टे नोटिस दें।

Shri P. C. Borooah: May I know whether any serious attempt has been made for oil exploration in this area? If so, may I know whether Government have come to any conclusion regarding obtaining foreign collaboration and, if so, from which country?

Shri Alagesan: I could not get the question fully. Any how, the hon. Member wanted to know whether we will have foreign collaboration. It is too early to say that. As I said, the Oil and Natural Gas Commission is at present undertaking these explorations.

Shri P. G. Sen: May I know whether the machineries, rigs etc. have been transported to the site?

Shri Alagesan: As I said, the rig is under transport already.

Shri Priya Gupta: An assurance was already given on the floor of the House by the ex-Oil Minister, Shri

K. D. Malaviya, that oil has been struck in Purnea and some contrivance will be installed there for getting oil because the oil from Katihar seems to be costly because in of pebbles and other things in the bed. Will the Minister clarify the position now?

Shri Alagesan: I think I have already clarified this.

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National Discipline Scheme

*35. { **Shri Hari Vishnu Kamath:**
Shri Bhakt Darshan:
Shri Prakash Vir Shastri:
Shri Sidheshwar Prasad:
Shri P. R. Chakraverti:
Shri Onkarlal Berwa:
Shri Ramchandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 611 on the 27th March, 1963 and state:

(a) whether the consideration of the proposal for constituting an advisory committee to watch the progress of the National Discipline Scheme has concluded;

(b) if so, the result thereof; and

(c) who has been appointed as the Director-General of the National Discipline Scheme after the demise of General J. K. Bhonsle?

The Parliamentary Secretary to the Minister of Education (Shri M. R. Krishna): (a) and (b). No, Sir. The proposal is still under consideration.

(c) Major-General A. S. Pathania has been appointed Director-General National Discipline Scheme with effect from 1-8-1963. Prior to this the Education Secretary had been holding temporarily the charge of this post in addition to his own duties.

Shri Nath Pai: Who is this distinguished man who is the new Director-General?

Shri M. R. Krishna: Major General A. S. Pathania.

Shri Nath Pai: Which Pathania?

Mr. Speaker: General Pathania.

Shri Hari Vishnu Kamath: For the last few years when the National Discipline Scheme has been in operation are any statistics available as to how many boys and girls have been trained under the Scheme and has Government prepared a concrete plan, or at least a blueprint, for the immediate future?

Shri M. R. Krishna: At this stage we have been entrusted with the work of training the people who will take up this work in the institutions. We have to train 15,000 'In Service' instructors and, in addition to that, nearly 6,400 fresh instructors to undertake this work. Already we have started two centres. One more centre has recently been started in Meerut and one more centre is likely to be started in Bangalore in a couple of months.

Shri Hari Vishnu Kamath: Is it a fact that though the National Discipline Scheme has been in force for a number of years—I believe, it has been in operation for the last five years or more—the hon. Education Minister did not visit the Sariska Centre for a long time and, if that is so, what are the reasons for his not visiting the Sariska Centre and when did he start taking interest in this Scheme?

The Minister of Education (Dr. K. L. Shrivallabhi): I may inform the hon. Member that he is very much misinformed. I had visited this Centre when it was started and I have been visiting the Centre regularly. Last time I visited it when General Bhonsle died there.

श्री भक्त दर्शन : श्रीमन्, चूंकि यह राष्ट्रीय अनुशासन योजना स्वर्गीय श्री जगन्नाथ राव भोंसले के द्वारा स्थापित की गई थी और उनके द्वारा ही मंचालित होती थी।

इसलिए क्या इस बात की व्यवस्था की गई है कि उनका देहान्त होने के बाद भी उनके काम में कोई ढील न होने पाए, बल्कि उसमें और भी तेजी लाई जाये ? इस सम्बन्ध में सरकार की ओर से कौन से कदम उठाए गए हैं ?

डा० का० ला० श्रीमाली: इसका पूरा इन्तजाम किया गया है और, जैसा कि मैंने निवेदन किया है, मेजर जनरल पठानिया इसके इनचार्ज बनाए गए हैं और हम आशा करते हैं कि तृतीय पंचवर्षीय योजना के अन्त तक देश में सारे स्कूलों में यह स्कीम लागू कर दी जायेगी ।

श्री प्रकाशवीर शास्त्री: श्रीमन्, शिक्षा मन्त्री जी ने संसद् के पिछले अधिवेशन में यह घोषणा की थी कि राष्ट्रीय अनुशासन योजना की उपयोगिता को देखते हुए देश के हर एक स्कूल में इसको अनिवार्य किया जायेगा, किन्तु अभी संसदीय सचिव महोदय के वक्तव्य से यह प्रतीत हुआ कि सरिस्का के अधीन केवल दो केन्द्र और खोले गए हैं । मैं यह जानना चाहता हूँ कि इतने बड़े देश में इस योजना को व्यावहारिक रूप देने के लिए क्या कोई और केन्द्र भी खोले जायेंगे, यदि हाँ, तो कितने और कब से ।

डा० का० ला० श्रीमाली: चार केन्द्र और खोलने की योजना थी । दरअसल मेजर जनरल भोंसले के देहान्त के पले ये चार केन्द्र खोलने की योजना थी, लेकिन बीच में महीने, दो महीने के लिए कुछ ढिलाई पड़ गई । अब जनरल पठानिया ने इसका चार्ज लिया है । जितने भी केन्द्र आवश्यक होंगे, उतने खोले जायेंगे ।

श्री सिधेश्वर प्रसाद : श्रीमन्, राष्ट्रीय अनुशासन योजना और ए० सी० सी० में समन्वय स्थापित करने का प्रश्न विचाराधीन था । मैं यह जानना चाहता हूँ कि इस सम्बन्ध में सरकार ने क्या निर्णय लिया है ?

डा० का० ला० श्रीमाली: इस मामले में भी डिफेंस मिनिसट्री के साथ मशवरा हुआ है और मैं आशा करता हूँ कि कुछ न कुछ सन्तोषप्रद निर्णय हो जायेगा। इस बारे में करीब करीब यह फ़ैसला हो चुका है कि इन दोनों योजनाओं में आपस में कोई प्रतियोगिता या प्रतिस्पर्धा न हो, बल्कि दोनों मिल कर काम करें।

श्री नाथ पाई : अध्यक्ष महोदय, क्या माननीय मन्त्री जी यह बताने की कृपा करेंगे कि.....

अध्यक्ष महोदय: मैंने पहले भी कई बार कहा है कि माननीय सदस्य आम तौर पर हर एक सप्लीमेंटरी के साथ जो य कहते हैं कि "क्या माननीय मन्त्री जी यह बताने की कृपा करेंगे..." अगर वे माननीय सदस्य हम यह न कह कर ये सैकंड भी बचा लें और सीधा सवाल किया करें, तो अच्छा होगा।

Shri Kapur Singh: Shri Nath Pai is a very chivalrous man.

श्री नाथपाई : क्या हम जान सकते हैं कि मेजर-जनरल पठानिया साहब की पृष्ठभूमि क्या है और इस काम के लिए उनका अनुभव क्या है ?

डा० का० ला० श्रीमाली: पृष्ठभूमि यह है कि एक तो वह मेजर जनरल हैं और दूसरे, इस काम में आने से पहले एक वर्ष तक वे एन० सी० सी० के डायरेक्टर-जनरल रह चुके हैं। उनको शिक्षा का भी अनुभव रह चुका है।

Shri Indrajit Gupta: May we be assured that this new Director General is not the same gentleman who was commanding our troops in Sela? Has he been put in-charge of the Scheme because of his performance there?

Dr. K. L. Shrimali: I do not like this kind of insinuation in Parliament. (Interruption).

Shri Hari Vishnu Kamath: It is not an insinuation. It is a question of fact only.

Shri Indrajit Gupta: What I wanted to know was whether it is the same gentleman?

Mr. Speaker: The first part of the question, whether that is the same gentleman, the insinuation apart, the Members should avoid it. The Members should avoid this sort of insinuation in the Question Hour at least, whether he is the same gentleman who was in-charge of our forces at Sela. I would not allow it.

Dr. K. L. Shrimali: All I can say is, he is fully qualified to hold the authority.

Shri Tyagi: That is avoidance. Of course, he is the same man.

Shri Indrajit Gupta: I did not mean any insinuation. If he happens to be the same gentleman who was in-charge of our forces, I wanted to know what is the reason for his transfer there from active Army service?

Mr. Speaker: Now, the question was, whether he was earlier in-charge of our forces in a particular place. On the face of it, of course, the insinuation would not be allowed and the Member should also avoid it.

Can this information be given: is he the same gentleman. Maj. Gen. Pathania or somebody else?

Dr. K. L. Shrimali: He was on the front. I do not know actually where he was. All that I can say is he has a very distinguished record of service.

Shri Hari Vishnu Kamath: Now extinguished.

श्री सरजू पाण्डेय : मैं यह जानना चाहता हूँ कि राष्ट्रीय अनुशासन योजना के लागू होने के बाद से मुख्य रूप से विद्यापियों में अनुशासन पैदा हुआ है या नहीं, विद्यापियों में जो अनुशासनहीनता बढ़ रही थी, वह घटी

है या नहीं, क्या इसकी कोई रिपोर्ट सरकार के पास आई है।

डा० का० ला० श्रीमाली : लक्ष्य तो इस का यही है कि अनुशासन हो और हम आशा करते हैं कि धीरे-धीरे उसके अच्छे परिणाम भी होंगे।

श्री काशीराम गुप्त : अभी तक राइफल ट्रेनिंग राष्ट्रीय अनुशासन योजना का अंग नहीं था। मैं यह जानना चाहता हूँ कि क्या अब उसकी इस योजना का अंग बनाया जा जा रहा है।

डा० का० ला० श्रीमाली : अभी राइफल ट्रेनिंग नहीं होती है, लेकिन इस मामले पर विचार किया जा सकता है।

Shri Ramachandra Ulaka : May I know whether students at the school level are given training under the scheme, and if not, may I know whether the Government have any proposal to implement the scheme at the school level also?

Dr. K. L. Shrimali : It is meant for school children.

Pakistani Infiltration



- *36. { **Shri P. C. Borooah :**
Shri Yashpal Singh :
Shri Bibhuti Mishra :
Shri D. C. Sharma :
Shri S. N. Chaturvedi :
Shri P. K. Ghosh :
Shri Kapur Singh :
Shri Gulshan :
Shri P. R. Chakraverti :
Shri Raghunath Singh :
Shri Heda :
Shri Prakash Vir Shastri :
Shri Hem Rai :
Shri Basumatari :
Shri Mohan Swarup :
Shri Kolla Venkaiah :
Dr. L. M. Singhvi :
Shri Onkarlal Berwa :
Shri Jashvant Mehta :
Shri Harish Chandra Mathur :
Shri Maheswar Naik :

- Shri U. M. Trivedi :**
Shri Kachhavaia :
Shri Vishram Prasad :
Shri Brij Raj Singh :
Shri Bade :
Shri P. R. Patel :
Shri Dighe :
Shri Sivramurthi Swami :

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that fresh batches of Pakistani Muslims had started infiltrating into Assam, and the reports from Indian local Muslims had resulted in the detection of over 2,000 such persons in May this year;

(b) if so, how many such infiltrants are estimated to have entered the various districts of Assam since the fresh influx started; and

(c) what effective measures have been taken by Government to curb this menace?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis) :

(a) In May this year, 3,362 Pakistani Muslims infiltrants were detected all over Assam; most of whom had infiltrated in recent years and some in recent months.

(b) During the twelve months from July, 1962 to June, 1963, a total number of 26,742 Pakistani Muslim infiltrants were detected in the various districts of Assam. No precise information as regards the dates on which these infiltrants entered Assam is available. A statement showing the manner in which they were dealt with is laid on the Table of the House. [Placed in Library, See No. LT-1388/63].

(c) Intensification of patrolling on the border and detailing of additional police and intelligence staff for swift and speedy detection and prosecution of the infiltrants.

Shri P. C. Borooah : May I know whether a decision has been taken of late to withhold deportation of illegal